

JUDGMENTS FOR THE MONTH OF SEPTEMBER, 2015

Sl No	Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
1	1 st	<u>MFA 1/2003</u>	NEW INDIA ASSURANCE CO. LTD VS DEEPAK DAS & ANR	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE N. CHAUDHURY
2	1 st	<u>MFA 78/2004</u>	NEW INDIA ASSURANCE CO LTD VS JATIN DAS AND ORS	Appeals under the Employees State Insurance Act, 1948	HON'BLE MR. JUSTICE N. CHAUDHURY
3	1 st	<u>MFA 127/2004</u>	UNITED INDIA INSURANCE CO LTD VS DIMBESWAR DAS	Appeal from Railway Claims Tribunal	HON'BLE MR. JUSTICE N. CHAUDHURY
4	1 st	<u>MFA 16/2005</u>	ORIENTAL INSURANCE CO LTD VS JAMALUDDIN & ANR	Appeals against Original Decrees	HON'BLE MR. JUSTICE N. CHAUDHURY
5	1 st	<u>RSA 31/2005</u>	KANTI RAM BANIA VS PARBATI DEV SARMA BARUA	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
6	1 st	<u>RFA 38/2006</u>	ORION INDIA (P) LTD. VS MUKUL SHARMA	Appeals against Original Decrees	HON'BLE MR. JUSTICE N. CHAUDHURY
7	1 st	<u>WP(C) 1771/2008</u>	MONIRA KHATUN AND ANR. VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to State Govt Employees	THE HON'BLE MR JUSTICE HRISHIKESH ROY
8	1 st	<u>WP(C) 1773/2008</u>	TAPAN PAUL & ORS. VS THE STATE OF ASSAM & ORS.	Selection and appointment with respect to State Govt Employees	THE HON'BLE MR JUSTICE HRISHIKESH ROY
9	1 st	<u>WP(C) 1860/2008</u>	SRI ATUL CHANDRA SAIKIA & ORS. VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to State Govt Employees	THE HON'BLE MR JUSTICE HRISHIKESH ROY
10	1 st	<u>WP(C) 2253/2008</u>	SRI NITUL BARMAN & ORS. VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to State Govt Employees	THE HON'BLE MR JUSTICE HRISHIKESH ROY
11	1 st	<u>WP(C) 2689/2008</u>	SHRI DEBASHISH CHOUDHURY & ANR. VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to State Govt Employees	THE HON'BLE MR JUSTICE HRISHIKESH ROY
12	1 st	<u>WP(C) 3523/2008</u>	ABDUL SAFICAR RAHMAN & ORS. VS THE STATE OF ASSAM & ORS.	Selection and appointment with respect to State Govt Employees	THE HON'BLE MR JUSTICE HRISHIKESH ROY
13	1 st	<u>WP(C) 3712/2009</u>	MUSSTT. REHENA BEGAM CHOUDHURY VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to State Govt Employees	THE HON'BLE MR JUSTICE HRISHIKESH ROY
14	1 st	<u>WP(C) 5365/2010</u>	GAUTAM BARMAN & 6 ORS VS THE STATE OF ASSAM AND ORS	Other service matters with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI
15	1 st	<u>WP(C) 4066/2012</u>	DR.(MRS.) JAYASHREE NATH VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE T. VAIPHEI
16	1 st	<u>WP(C) 5540/2013</u>	ANURAG AGARWAL VS THE STATE OF ASSAM AND 5 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE MANOJIT BHUYAN

17	1 st	WP(C) 4983/2015	MUSSTT. MAFIDA KHATUN VS THE STATE OF ASSAM AND 4 ORS	Other cases under the Panchayat Acts	HON'BLE MR. JUSTICE MANOJIT BHUYAN
18	2 nd	RSA 54/2005	HADISUR GAMAN VS TAFAZUL HUSSAIN AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
19	2 nd	RSA 59/2005	ASSAM STATE CO OPERATIVE MARKETING & CONSUMER FEDERATION LTD. VS FOOD CORPORATION OF INDIA		THE HON'BLE MR. JUSTICE A.K. GOSWAMI
20	2 nd	MFA 8/2006	ORIENTAL INSURANCE CO LTD VS SAYEDA BANU AND ANR	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE N. CHAUDHURY
21	2 nd	MFA 51/2006	NARAYAN CH. SAHA VS NARAYAN MANDAL & ORS	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE N. CHAUDHURY
22	2 nd	MFA 65/2006	NATIONAL INSURANCE CO. LTD. VS NARAYAN MONDAL & ORS	Appeal from Railway Claims Tribunal	HON'BLE MR. JUSTICE N. CHAUDHURY
23	2 nd	Crl.A. 221/2011	CHENIRAM CHUTIA VS STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE P. K. SAIKIA HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
24	2 nd	WP(C) 5746/2012	SMT. POOJA NATH VS THE UNION OF INDIA & 4 ORS	Major punishment relating to service of Defence Personal and Armed Forces	HON'BLE MR. JUSTICE UJJAL BHUYAN
25	4 th	RSA 183/2006	ABDUL BAREK VS KUDDUS ALI & ORS	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
26	4 th	WP(C) 2139/2008	SRI JATIN RAJKONWAR & ORS. VS THE MANAGEMENT OF OIL AND NATURAL GAS CORPORATION LTD. & ORS.	Other service matters with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE HRISHIKESH ROY
27	7 th	RSA 33/2000	PURNA CHANDRA NATH VS KANAK CHANDRA DAS & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A. K. GOSWAMI
28	7 th	RSA 50/2005	MUGKUCHI GOPAL MANDIR VS TARUN HALOI	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
29	7 th	RSA 196/2005	PRADIP KR. ROY VS JYOTIRMOY DAS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
30	7 th	WP(C) 2547/2008	SRI DIMBESWAR GOSWAMI VS THE STATE OF ASSAM AND ORS	Industrial Disputes Act, 1947	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
31	7 th	WP(C) 3091/2008	THE ASSAM CO-OP. INSURANCE LTD. VS THE PRESIDING OFFICER & ANR.	Other Labour and Industrial Cases	HON'BLE MR. JUSTICE UJJAL BHUYAN

32	7 th	MACApp. 256/2012	M/S NEW INDIA ASSURANCE CO LTD VS NILIMA DAS & 2 ORS	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE N. CHAUDHURY
33	7 th	WA 211/2015	NURUL HAQUE & 2 ORS. VS STATE OF ASSAM & 2 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE P. K. SAIKIA HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
34	8 th	RSA 72/2006	ABDUL HAQUE & ORS VS ABDUL RASHID & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
35	8 th	RSA 101/2006	RAJ ALI AHMED VS HUSSAIN ALI	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
36	8 th	WP(C) 2303/2008	SRI GANESH BASUMATARY & ORS. VS THE STATE OF ASSAM AND ORS	Other land matters relating to Land Matters	HON'BLE MR. JUSTICE HRISHIKESH ROY
37	8 th	WP(C) 4468/2008	SMTI SONALOTA GOGOI & ORS. VS THE STATE OF ASSAM AND ORS	Orders passed by any other educational authority with respect to Service of Teachers of Provincialized Schools	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
38	8 th	WP(C) 4869/2008	SRI ISWAR UPADHYAY & ORS. VS THE STATE OF ASSAM AND ORS	Major punishment with respect to Service of Teachers of Provincialized Schools	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
39	8 th	WP(C) 4870/2008	JAYAMAI BARUAH VS THE STATE OF ASSAM AND ORS	Major punishment with respect to Service of Teachers of Provincialized Schools	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
40	8 th	WP(C) 5621/2009	MD RAJAB ALI & 3 ORS VS THE UNION OF INDIA & ORS	Oders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B.K. SHARMA
41	8 th	RSA 59/2011	RAFIQUE AHMED & 5 ORS VS MUSST. JORGINA RAHMAN & ANR	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
42	9 th	RSA 121/2006	KAMAKHYA SAHA VS BASANTI RANI DAS & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A. K. GOSWAMI
43	9 th	RSA 90/2009	BIRENDRA SANKAR SANYAL & ORS VS DINESH CH. SARMA	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
44	9 th	WP(C) 7/2009	ISMAIL ALI VS THE STATE OF ASSAM AND ORS	Oders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B.K. SHARMA
45	9 th	Arb.P. 14/2014	M/S ESTEEM PROJECTS PVT. LIMITED VS M/S INDIAN OIL CORPORATION LIMITED BONGAIGAON REFINERY & ANR	Arbitration Cases	HON'BLE MR JUSTICE HRISHIKESH ROY
46	9 th	RSA 183/2015	MD. ABDUL HOQUE & 5 ORS VS AWAL ALI @ ABDUL ALI	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI

47	10 th	FAO 53/2004	ARUN KUMAR SARKAR VS ARATI BHATTACHARYYA AND ORS	Appeals under the Local Rent Control Acts	HON'BLE MR. JUSTICE N. CHAUDHURY
48	10 th	MFA 138/2004	EMPLOYEES STATE INSURANCE CORPORATION VS M/S MOTI TRAVELS PVT LTD	Appeals under the Employees State Insurance Act, 1948	HON'BLE MR. JUSTICE N. CHAUDHURY
49	10 th	RSA 170/2006	LEGAL HEIRS OF LATE AMRIT KAKOTI SUVAN KAKOTI (WIFE) & ORS VS KARUNA PATGIRI & ORS	Other Criminal mis. Cases under Section 482	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
50	10 th	WP(C) 1146/2009	NO. 143590M RFN/GD BAHARUL ISLAM AHMED VS THE UNION OF INDIA & ORS	Major punishment relating to service of Defence Personal and Armed Forces	HON'BLE MR JUSTICE HRISHIKESH ROY
51	10 th	WP(C) 1412/2009	JAMINUR RAHMAN VS THE STATE OF ASSAM AND ORS	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR JUSTICE HRISHIKESH ROY
52	10 th	WP(C) 5100/2012	DEBASHISH HAZARIKA VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
53	10 th	WP(C) 5616/2013	UNION OF INDIA VS SHYAMAL PAUL	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE K. SREEDHAR RAO, THE CHIEF JUSTICE (ACTING) HON'BLE MR. JUSTICE P. K. SAIKIA
54	10 th	WP(C) 5823/2014	PRADIP KUMAR GHOSH & 7 ORS VS THE STATE OF ASSAM AND 7 ORS	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
55	10 th	WP(C) 6006/2014	AMIT DOELY & 3 ORS VS THE STATE OF ASSAM AND 2 ORS	Other service matters with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
56	10 th	WP(C) 6235/2014	DOLI BAISHYA @ DOLI BAISHYA DAS VS THE STATE OF ASSAM AND 5 ORS	Selection and appointment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE UJJAL BHUYAN
57	11 th	RSA 45/2005	MAYABATI KALITA AND ORS VS SANTOSH KALITA AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A. K. GOSWAMI
58	11 th	WP(C) 3805/2008	MS BHARAT SANCHAR NIGAM LTD. VS THE UNION OF INDIA & ORS	Recovery of other dues under the Public Demand Recovery Act	THE HON'BLE MR JUSTICE HRISHIKESH ROY
59	11 th	WP(C) 66/2009	MS BHARAT SANCHAR NIGAM LTD. VS THE CENTRAL BOARD OF TRUSTEES, EMPLOYEES PROVIDENT FUNDS ORGANIZATION & ORS.	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR JUSTICE HRISHIKESH ROY

60	11 th	WP(C) 2214/2010	MS BHARAT SANCHAR NIGAM LTD. VS THE CENTRAL BOARD OF TRUSTEES, EMPLOYEES PROVIDENT FUNDS ORGANIZATION & ORS.	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR JUSTICE HRISHIKESH ROY
61	11 th	WA 58/2014	THE CHAIRMAN & MANAGING DIRECTOR, PAWAN HANS HELICOPTER SERVICES & 2 ORS. VS COLONEL MUKUL KUMAR GOGOI [RETD] @ CAPTAIN MUKUL KUMAR GOGOI	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE T. VAIPHEI HON'BLE MR. JUSTICE P. K. SAIKIA
62	11 th	WA 255/2015	MD ATOWAR RAHMAN VS THE STATE OF ASSAM & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE K. SREEDHAR RAO, THE CHIEF JUSTICE (ACTING) HON'BLE MR. JUSTICE P. K. SAIKIA
63	14 th	WP(C) 167/2009	GS 157726 W RATNESWAR MAJUMDAR & ORS. VS THE UNION OF INDIA & ORS	Service benefits relating to service of Defence Personal and Armed Forces	THE HON'BLE MR JUSTICE HRISHIKESH ROY
64	16 th	MFA 88/2005	M/S ORIENTAL INSURANCE CO. LTD. VS GITA RANI ROY & ORS	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE N. CHAUDHURY
65	16 th	MFA 94/2005	ORIENTAL INSURANCE CO LTD VS ABU BAKKAR SIDDIQUE	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE N. CHAUDHURY
66	16 th	RSA 87/2005	PARANJIT SINGH VS RAMAKANTA CHAKRABORTY AND ORS	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
67	16 th	RSA 146/2005	ABDUL AWAL KABIRAJ AND ORS VS TASLIMA AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A.K. GOSWAMI
68	16 th	RSA 155/2005	NARAYAN ROY VS TUWARI RAJDHAR AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR JUSTICE A K GOSWAMI
69	16 th	WP(C) 882/2013	BOLEN MALAKAR VS THE STATE OF ASSAM AND 8 ORS	Salary and allowancest with respect to State Govt Employees	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
70	17 th	RSA 129/2005	NEPAL CH DAS VS AMAR KR ROY AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR JUSTICE A K GOSWAMI
71	17 th	RSA 151/2005	DANDIRAM BORA VS PARAMANANDA BORA	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
72	17 th	MFA 56/2006	CHIEF GENERAL MANAGER BSNL & ORS VS KANAK BARUAH & ANR.	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE N. CHAUDHURY
73	17 th	RSA 4/2006	SUNIT KR. PUJARI VS JADAV CH. KONWAR & ORS	Second appeals arising out of suits in respect other matters	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
74	17 th	RSA 61/2006	MD. SAFIAR RAHMAN VS ABU BAKKR SIDIQUE	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A.K. GOSWAMI
75	17 th	WP(C) 4475/2009	KUSHAL TALUKDER & 120 ORS VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI

76	17 th	WP(C) 1108/2015	INDRAJIT DEKA @ SRI INDRAJEET DEKA VS THE STATE OF ASSAM AND 3 ORS	Salary and allowance with respect to State Govt Employees	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
77	17 th	WP(C) 4795/2015	NUR MOHAMMAD & 16 ORS. VS THE STATE OF ASSAM AND 4 ORS	Other disputes relating to Management of academic Institutions	HON'BLE MR. JUSTICE T. VAIPHEI
78	17 th	WP(C) 4798/2015	FAKAR UDDIN AHMED & 7 ORS VS THE STATE OF ASSAM AND 2 ORS	Other service matters with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI
79	17 th	WP(C) 5620/2015	RAMANI KUMAR SARMA VS THE GUWAHATI UNIVERSITY & ANR	Suspension with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
80	18 th	MFA 60/2006	UNITED INDIA INSURANCE COMPANY VS MD. ISMAIL HUSSAIN & ORS	Appeal from Railway Claims Tribunal	HON'BLE MR. JUSTICE N. CHAUDHURY
81	18 th	RSA 28/2006	KAMAL CH. NATH VS THE STATE OF ASSAM	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
82	18 th	MFA 16/2007	UNITED INDIA INSURANCE CO. LTD. VS JITUMANI CHOUDHURY	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE N. CHAUDHURY
83	18 th	WP(C) 2306/2014	MD. SIRAJUL HOQUE @ SIRAJUL ISLAM & 6 ORS VS THE UNION OF INDIA & 4 ORS	Orders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B.K. SHARMA
84	19 th	RSA 132/2006	DAMBARU DHAR MEDHI VS CHAKRADHAR MEDHI & ORS	Second appeals arising out of suits in respect other matters	HON'BLE MR. JUSTICE A. K. GOSWAMI
85	19 th	WP(C) 126/2009	THE MANAGER, HUKANPUKHURI TEA ESTATE VS THE STATE OF ASSAM & ORS	Industrial Disputes Act, 1947	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
86	19 th	Crl.A. 162/2012	SMTI. BINU GOGOI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE P. K. SAIKIA HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
87	19 th	WP(C) 3599/2014	SMT. NANDITA DAS VS THE STATE OF ASSAM AND 11 ORS	No confidence motion passed by Panchayat	HON'BLE MR. JUSTICE A. K. GOSWAMI
88	21 st	FAO 32/1999	ASSAM STATE ELECTRICITY BOARD VS SMTI PRATIMA NATH	Appeals against Original Decrees	HON'BLE MR. JUSTICE N. CHAUDHURY
89	21 st	MFA 55/2006	M/S SAMABAI MUDRAN KENDRA VS EMPLOYEES STATE INSURANCE CORPORATION	Appeals under order 43 Rule 1 CPC relating to temporary injunction	HON'BLE MR. JUSTICE N. CHAUDHURY

90	21 st	RSA 64/2006	LAL MOHAN ROY VS SUNIL ROY	Promotion relating to service of Defence Personal and Armed Forces	HON'BLE MR. JUSTICE A.K. GOSWAMI
91	21 st	Crl.A. 24/2007	SAMED ALI VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
92	21 st	Crl.A. 68/2007	MONOYEL SUREN & ORS VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
93	21 st	WP(C) 3894/2013	SAILENDRA KUMAR BORAH & 22 ORS VS THE STATE OF ASSAM AND 3 ORS	Regularisation of ad hoc appointment with respect to State Govt Employees	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
94	21 st	WP(C) 4865/2014	INDRAJIT BORA VS THE STATE OF ASSAM AND 20 ORS	Promotion with respect to State Govt Employees	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
95	22 nd	RSA 222/2005	GHANASHYAM BORA VS ON THE DEATH OF NANDARAM BHARALI HIS LEGAL HEIRS RANJIT KUMAR BHARALI & ANR	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A.K. GOSWAMI
96	22 nd	RSA 108/2006	CHANDA MONI MAJHI & ORS VS BIJOY SINGH & ORS	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
97	22 nd	MFA 32/2007	UNITED INDIA INSURANCE COMPANY VS MD. IMADADUL SHEIKH & ORS	Appeals under the Employees State Insurance Act, 1948	HON'BLE MR. JUSTICE N. CHAUDHURY
98	22 nd	MFA 42/2007	UNION OF INDIA (N F RAILWAY) VS M/S STEEL AUTHORITY OF INDIA	Appeal from Railway Claims Tribunal	HON'BLE MR. JUSTICE N. CHAUDHURY
99	22 nd	RSA 29/2007	CHANDAN DUTTA & ANR. VS BHUPEN BARTHAUR.	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
100	22 nd	WP(C) 1579/2009	AKHIL BHARATIYA CHAH MAZDOOR SANGHA VS THE MANAGEMENT OF NAMRUP TEA ESTATE & ANR.	Industrial Disputes Act, 1947	THE HON'BLE MR JUSTICE HRISHIKESH ROY
101	22 nd	WP(C) 2410/2009	KISHORE KUMAR BHATTACHARJEE VS THE UNION OF INDIA & ORS	Disciplinary and enquiry proceedings with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
102	22 nd	Crl.A. 8/2015	SRI PUTUL BHAR & 3 ORS VS THE STATE OF ASSAM & ANR	Appeals against conviction for offences under IPC	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
103	26 th	WP(C) 4186/2014	DR. KAMALA KANTA SAHARIA VS ASSAM AGRICULTURAL UNIVERSITY	Transfer with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI

104	26 th	WP(C) 4470/2014	DR. RATUL SARMAH VS ASSAM AGRICULTURAL UNIVERSITY & 5 ORS	Transfer with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI
105	26 th	WP(C) 4481/2014	DR. DILIP KR. DEKA VS ASSAM AGRICULTURE UNIVERSITY & 5 ORS	Transfer with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI
106	26 th	WP(C) 4487/2014	DR. NIRMAL BARUA VS ASSAM AGRICULTURAL UNIVERSITY & 5 ORS	Transfer with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI
107	28 th	RSA 13/2006	MOZIBAR RAHMAN VS BHANU NESSA & ORS	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
108	28 th	RSA 102/2006	JOY MOHAN DAS VS ON THE DEATH OF NIHARENDU BAGCHI HIS LEGAL HEIRS SMTI GOURI BAGCHI & ORS	Second appeals arising out of suits in respect other matters	HON'BLE MR. JUSTICE A. K. GOSWAMI
109	28 th	RSA 103/2006	JOY MOHAN DAS VS MONORANJAN NATH	Second appeals arising out of suits in respect other matters	HON'BLE MR. JUSTICE A. K. GOSWAMI
110	28 th	WP(C) 5542/2011	BIPUL DOLEY & 18 ORS VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
111	28 th	WP(C) 145/2012	NAYAN JYOTI HAZARIKA AND 3 ORS VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
112	28 th	WP(C) 4962/2013	KANJA LOCHAN PATHAK VS THE STATE OF ASSAM AND 4 ORS	Other service matters with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
113	28 th	WA 370/2014	MR. JENITHUNG TUNGEOE & 4 ORS VS NAGALAND PUBLIC SERVICE COMMISSION & 22 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE(ACTING) MR. K. SREEDHAR RAO HON'BLE MR JUSTICE T. VAIPHEI
114	28 th	WP(C) 1126/2014	PRADIP KUMAR HAZARIKA VS THE NEW INDIA ASSURANCE CO. LTD 6 ORS	Major punishment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE UJJAL BHUYAN
115	29 th	RSA 12/2007	MD. HADI HUSSAIN VS MUSTT. SOFIYA KHATUN	Second Appeals against orders MA(S)	HON'BLE MR. JUSTICE SUMAN SHYAM
116	29 th	WP(C) 2421/2009	SRI PHUKAN CHANDRA NATH VS THE IOC & ORS.	Disciplinary and enquiry proceedings with respect to Service of Local Bodies, Banks, State & Central Public Sector	THE HON'BLE MR JUSTICE HRISHIKESH ROY

				Undertaking, Statutory Bodies and Universities and Institutions	
117	29 th	WP(C) 166/2013	INDRAJIT SEN VS STATE OF ASSAM & ORS.	Salary and allowancest with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
118	29 th	WP(C) 4504/2014	INDRAJIT SEN VS THE STATE OF ASSAM & 3 ORS	Salary and allowancest with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
119	30 th	RSA 16/2006	ON THE DEATH OF CHANOWAR HUSSAIN HIS LEGAL HEIRS MRS. FATEMA AHMED (WIFE) & 5 ORS VS NURJAHAN BEGUM	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
120	30 th	RSA 173/2006	GOHIN SONOWAL VS KALPANA KONWAR	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
121	30 th	WP(C) 2842/2009	MAKABBIR ALI LASKAR VS THE STATE OF ASSAM AND ORS	Order of the Administrative or service Tribunal with respect to State Govt Employees	HON'BLE MR JUSTICE HRISHIKESH ROY
122	30 th	CRL.A(J) 66/2012	ARUN ORANG @ SAMLU ORANG VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE P. K. SAIKIA HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
123	30 th	WP(C) 1474/2012	BIJOY BORUAH & 8 ORS VS THE STATE OF ASSAM AND ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI
124	30 th	WP(C) 4749/2012	ALAKESH PATHAK & 37 ORS VS THE STATE OF ASSAM AND ORS	Regularisation of ad hoc appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI
125	30 th	WP(C) 5149/2012	JITEN GOHAIN & 13 ORS VS THE STATE OF ASSAM AND ORS	Regularisation of ad hoc appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI
126	30 th	WP(C) 5888/2012	PRABIN BORA & 4 ORS VS THE STATE OF ASSAM AND 3 ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI
127	30 th	Review.Pet. 37/2015	ASISH DEBNATH & ANR VS SMTI GINIA DEVI DHELIA	Review Application in Second Appeal	HON'BLE MR. JUSTICE P. K. SAIKIA
128	30 th	WP(C) 1726/2015	MRS. DEEPANJALI SAIKIA VS THE STATE OF ASSAM AND 10 ORS	Provincialisation of staff of schools	HON'BLE MR. JUSTICE T. VAIPHEI
129	30 th	WP(C) 2921/2015	MOBIDUR HUSSAIN & 31 ORS. VS THE STATE OF ASSAM AND 4 ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI

130	30 th	<u>WP(C) 3196/2015</u>	MRS. HIMA BURAGOHAIN CHETIA & 2 ORS VS THE STATE OF ASSAM AND 4 ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI
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